

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8167/2023

(Arising out of impugned final judgment and order dated 30-05-2023 in BA No. 1097/2023 passed by the High Court of Delhi at New Delhi)

MANISH SISODIA

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

(IA No. 127490/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 128221/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Cr1) No. 8188/2023 (II-C)

(IA No. 127943/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 128226/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Vivek Jain, AOR
Mr. Mohd. Irshad, Adv.
Mr. Rajat Jain, Adv.
Mr. Karan Sharma, Adv.
Mr. Rishikesh Kumar, Adv.
Mr. Rishabh Sharma, Adv.
Mr. Amit Bhandari, Adv.
Mr. Abhinav Jain, Adv.
Ms. Honey Kumbhat, Adv.
Mr. Mohit Siwach, Adv.
Mr. Siddhant Sahay, Adv.

For Respondent(s) Mr. S. V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Sairica Raju, Adv.
Mr. Arkaj Kumar, Adv.

Mr. Digvijay Dam, Adv.
Ms. Sweksha, Adv.
Mr. Ankit Bhatia, Adv.
Mr. Vivek G., Adv.
Ms. Manisha Dubey, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Kshitiz Agarwal, Adv.
Ms. Shweta Desai, Adv.

Mr. Suryaprakash V Raju, A.S.G.
Mr. Digvijay Dam, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Sweksha, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR